

Memorandum of Understanding. The immediate requirements of diesel locomotives were indicated as 20 numbers (approx.).

(c) The cost has not been decided. In the event of a contract being signed with Vietnam, India will be able to enter this market for diesel locomotives.

Export of Railway Wagons to Saudi Arabia

3377. SHRI P. M. SAYEED: Will the Minister of COMMERCE be pleased to state:

(a) whether India is exporting railway wagons to Saudi Arabia;

(b) if so, whether any agreement has been signed in this regard;

(c) if so, the details thereof; and

(d) whether there is already shortage of wagons in India and this decision will further deteriorate the situation

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c) Do not arise.

(d) The wagon manufacturing capacity available in the country is adequate.

Soyabean Processing Plants

3378. SHRIMATI USHA PRAKASH CHAUDHARI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the Soyabean Processors Association of India had urged the Centre to allow to set up more processing plants in view of increase in production of soyabean; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MOHAMED USMAN ARIF): (a) and (b) Ministry of Civil Supplies has not received such a request. However, there is no restriction on the setting up of soyabean processing plants. A scheme for

setting up of soyabean processing complexes by the Government of India has been included in the Sixth Five Year Plan.

Setting up of a Tripartite Committee for Textile Industry

3379. SHRI JAGDISH TYTLER: Will the Minister of COMMERCE be pleased to state:

(a) whether a tripartite committee has been set up for textile industry having equal representation from the trade unions, employers and Government;

(b) if so, the details thereof; and

(c) when, where and how this panel is going to function?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) A copy of the Resolution constituting the Tripartite Committee is laid on the Table of the House. [Placed in Library. See No. LT-5568/82.]

(c) The Committee shall be free to devise its own procedure, it will function from Bombay.

Prospects of World Bank Setting up an Energy Affiliate

3380. SHRI B. V. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether the prospects of the World Bank setting up an energy affiliate to finance to energy development programmes has been reported dim, according to the Bank's Annual Report for 1982;

(b) if so, whether the proposal of establishing such a body has been supported by a large number of developing countries and endorsed by the Development Committee;

(c) whether this proposal was shot down by some of the Bank's Executive Directors;